

No. 26 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Ms. Rajni Shukla, is posted as 2nd Additional Civil Judge (Jr. Div.), Hardwar, in the vacant Court.

No. 27 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Ms. Anuradha Garg, is posted as Civil Judge (Jr. Div.), Roorkee, Distt. Hardwar, in the vacant Court.

No. 28 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Dharmendra Kumar Singh, is posted as 1st Additional Civil Judge (Jr. Div.), Roorkee, Distt. Hardwar, in the vacant Court.

No. 29 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Ms. Sangeeta Rani, is posted as 2nd Additional Civil Judge (Jr. Div.), Roorkee, Distt. Hardwar, in the vacant Court.

No. 30 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Neeraj Kumar Bakshi, is posted as Judicial Magistrate I Class, Haldwani, Distt. Nainital, in the vacant Court. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

No. 31 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Ramesh Singh, is posted as Additional Civil Judge (Jr. Div.), Haldwani, Distt. Nainital, in the vacant Court.